

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TESA/NO. 199/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

NAME OF THE PARTIES: M/s. Sita Beach Resorts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: \_\_\_\_\_ OF THE  
Companies Act 1956/2013/I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
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|---|---------------------|------------|--------------------------------------------------------------------------------------|
| 1 | <u>Kamant Gille</u> | <u>Adv</u> |  |
|---|---------------------|------------|--------------------------------------------------------------------------------------|

**COMMON ORDER**

MA 64/2017 in TCSP No.198/230-232/NCLT/MB/MAH/2017  
MA 60/2017 in TCSP No.199/230-232/NCLT/MB/MAH/2017  
MA 58/2017 in TCSP No.200/230-232/NCLT/MB/MAH/2017  
MA 63/2017 in TCSP No.201/230-232/NCLT/MB/MAH/2017  
MA 62/2017 in TCSP No.202/230-232/NCLT/MB/MAH/2017  
MA 61/2017 in TCSP No.203/230-232/NCLT/MB/MAH/2017  
MA 59/2017 in TCSP No.204/230-232/NCLT/MB/MAH/2017  
MA 66/2017 in TCSP No.205/230-232/NCLT/MB/MAH/2017  
MA 67/2017 in TCSP No.206/230-232/NCLT/MB/MAH/2017

These are the Miscellaneous Applications filed by the Applicant company for amendment in the Scheme. The Regional Director has no objection to this amendment. Accordingly, this Bench hereby allows the amendments as prayed for in the Schedule annexed to the Applications.

List this matter for hearing on 19.04.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**M. K. SHRAWAT**  
Member (Judicial)